

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) NO(s).....OF 2017

Diary No(s). 34864/2017

(Arising out of impugned final judgment and order dated 05-05-2017
in CMRA No. 398372/2016 in SAD No. 1225/2010 passed by the High
Court Of Judicature at Allahabad)

ANIL KUMAR TRIPATHI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No.120847/2017-CONDONATION OF DELAY IN FILING SLP and IA
No.120851/2017-EXEMPTION FROM FILING O.T.)

WITH Diary No(s). 34686/2017

(With appln(s) for c/delay in filing SLP, exemption from filing
O.T., exemption from filing c/c of impugned order)

Date : 24-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s)

Ms. Garima Prashad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Hearing expedited.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master